

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) Nos. 1094 & 1140 of 2019

IN THE MATTER OF:

M/s. BCIL Yelahanka Projects LLP.

...Appellant

Versus

Mr. Amit Chandrakant Shah & Ors.

...Respondents

Present:-

**For Appellant: Mr. Abhijeet Sinha, Mr. Gautam Singh and
Mr. Aditya Sukla, Advocates.**

**For Respondent: Mr. Sanjay Gupta, Ms. Chaitra Bhat,
Advocates for R-1.
Mr. Amit Agrawal and Mr. Rahul Kukreja,
Advocate for R-2 to 4.
Mr. Om Prakash, Advocate for R-3.
Mr. Balaji Srinivasan & Ms. Garima,
Advocates for R-5.**

ORDER
(Virtual Mode)

03.11.2020 Written-Submissions appear to have been filed by the Appellant and Respondent No. 5 yesterday late evening. Other Respondents, if they want to file Written-Submissions, may file the same within a week.

List the Appeal 'For Admission (After Notice) Hearing' on **19th November, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

Basant B./nn/